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Court No.1

CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD

Registration T.A. No.511 of 1986

{Ex. Appln. No.17 of 1983
(C.A. No.70 of 1977)}

R.B. Mishra

....

Plaintiff-Appellant

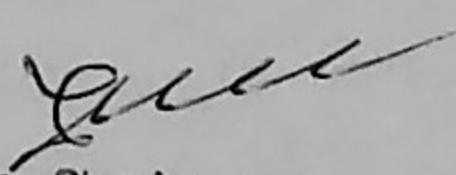
Versus

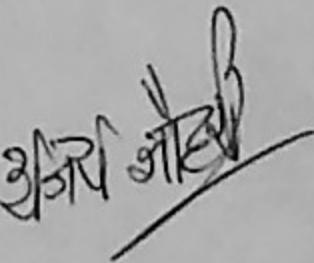
Union of India & Another Defendants-Respondents

Hon. S. Zaheer Hasan, V.C.
Hon. Ajay Johri, A.M.

(Hon. S. Zaheer Hasan, V.C.)

No one is present on behalf of the applicant. Shri P.N. Katju appears on behalf of the respondents. Shri R.K. Nigam, Advocate states that he was ~~never~~ ⁱⁿ engaged in this case. The Civil appeal and the Execution Application (C.A. No.70 of 1977 and Ex. Application No.17 of 1983) are dismissed in default.


Vice Chairman


Member (A)

Dated the 18th Dec., 1987

RKM